<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 71 OF 2016

Dated: 24th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Tata Power Delhi Distribution Ltd.			Appellant(s)
Vs. Delhi Electricity Regulatory Commission			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Ankit Prasoon	
Counsel for the Respondent(s)	:	Mr. N.Sai Vinod	

<u>ORDER</u>

Learned counsel for the appellant states that he will be filing rejoinder during the course of the day. He may file the same after serving copy on the other side.

Pleadings are complete. List the matter for hearing on <u>08.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt